

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2299**

ANSWERED ON 16/12/2024

HOUSE TO HOMELESS PEOPLE

NO. 2299. SHRI NEERAJ SHEKHAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of homeless urban families who have been provided the facility of houses under Pradhan Mantri Awas Yojana-Urban (PMAY-U) during 2023-24 and 2024-25, State-wise and year-wise; and
- (b) the details of fund allocated, utilized and released for the the same during the above said period?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens including homeless persons are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries including homeless person across the country. PMAY-U is a demand driven scheme. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.23 lakh have been grounded and 88.32 lakh are completed/delivered to the beneficiaries across the country as on 02.12.2024. The State-wise and year-wise details of houses sanctioned, grounded and completed along with Central Assistance sanctioned, released and utilised by States/UTs during 2023-24 and 2024-25 is at **Annexure**.

State-wise and year-wise details of houses sanctioned, grounded and completed along with Central Assistance sanctioned, released and utilised by States/UTs during 2023-24 and 2024-25 under PMAY-U

SI No	State/UTs	Physical Progress of houses (Nos)					Details of Central Assistance (₹ in Cr.)				
		2023-24			2024-25		2023-24			2024-25	
		Sanctioned	Grounded*	Completed*	Grounded*	Completed*	Sanctioned	Released**	Utilised	Released**	Utilised
1	Andhra Pradesh	97,161	18,782	2,18,500	476	49,144	1,457.42	5,154.59	2,068.75	-	-
2	Bihar	15,507	9,253	11,226	10,550	44,102	232.61	597.11	597.11	169.49	-
3	Chhattisgarh	4,718	29,806	43,389	4,436	26,479	70.77	483.13	415.73	177.79	-
4	Goa	-	-	-	-	1	-	-	-	-	-
5	Gujarat	13,365	12,322	29,098	5,002	29,364	200.48	655.81	314.99	-	-
6	Haryana	-	1,336	3,712	725	1,731	-	199.86	-	-	-
7	Himachal Pradesh	406	267	1,003	101	763	6.09	9.61	9.61	7.67	3.88
8	Jharkhand	-	5,821	17,136	493	9,876	-	158.44	32.44	-	-
9	Karnataka	17,330	16,656	30,793	5,381	41,240	259.95	618.02	524.70	-	-
10	Kerala	8,191	7,627	7,350	7,176	6,215	122.87	225.48	176.21	37.25	-
11	Madhya Pradesh	10,730	18,441	1,11,350	5,551	65,588	160.95	1,280.27	912.78	-	-
12	Maharashtra	32,179	26,804	38,183	20,265	31,778	482.69	1,542.86	555.51	-	-
13	Odisha	18,769	9,345	12,785	9,761	12,512	281.53	293.44	227.49	95.14	-
14	Punjab	-	7,255	8,926	6,895	8,984	-	179.28	134.52	59.89	-
15	Rajasthan	47,019	37,016	10,253	37,063	25,525	705.28	683.20	638.54	159.50	-
16	Tamil Nadu	11,931	18,270	40,322	5,708	26,147	178.96	877.57	877.57	72.78	18.90
17	Telangana	2,010	-	1,541	-	278	30.15	485.00	383.38	-	-
18	Uttar Pradesh	1,57,369	1,53,021	1,99,690	45,877	1,89,017	2,360.54	4,451.37	4,382.36	1,053.13	346.51
19	Uttarakhand	3,084	6,515	4,679	7,052	5,054	46.26	130.84	114.07	35.75	-
20	West Bengal	-	40,839	50,364	360	24,475	-	945.32	760.28	505.80	-
	Total (States)	4,39,769	4,19,376	8,40,300	1,72,872	5,98,273	6,596.55	18,971.20	13,126.04	2,374.19	369.29
21	Arunachal Pradesh	-	-	1,498	-	637	-	14.84	-	-	-
22	Assam	15,124	9,654	19,542	12,670	15,342	226.86	395.86	392.06	156.27	116.58
23	Manipur	-	1,058	2,934	1,836	1,259	-	35.95	32.57	25.00	-
24	Meghalaya	-	26	144	219	541	-	13.56	8.27	2.90	-
25	Mizoram	-	95	1,927	173	10,785	-	43.36	43.36	34.95	-
26	Nagaland	-	-	7,344	12	6,749	-	86.41	69.16	-	-
27	Sikkim	-	10	-	-	-	-	-	-	-	-
28	Tripura	6,505	1,588	8,619	2,866	3,564	97.58	92.90	68.01	48.42	-
	Total (North East States)	21,629	12,431	42,008	17,776	38,877	324.44	682.88	613.43	267.54	116.58
29	A&N Islands	-	-	-	-	-	-	-	-	-	-
30	Chandigarh	-	-	-	-	-	-	-	-	-	-
31	Delhi	-	-	-	-	-	-	-	-	-	-
32	Jammu & Kashmir	4,903	1,161	3,626	2,617	5,894	73.55	39.97	2.47	-	-
33	Ladakh	-	-	139	-	88	-	1.85	1.83	0.32	-
34	Lakshadweep	-	-	-	-	-	-	-	-	-	-
35	Puducherry	1,810	1,212	1,270	1,098	1,036	27.15	31.11	-	-	-
36	D&NH and D&D	-	-	470	-	50	-	-	-	4.29	-
	Total (Union Territories)	6,713	2,373	5,505	3,715	7,068	100.70	72.93	4.30	4.61	-
	Total	4,68,111	4,34,180	8,87,813	1,94,363	6,44,218	7,021.69	19,727.01	13,743.77	2,646.34	485.87

Note: PMAY-U is in extension phase to complete already sanctioned houses, no houses have been sanctioned in 2024-25 under PMAY-U.

* Includes houses grounded and completed in the year which were sanctioned in preceding years of FY 2023-24.

** Includes Central Assistance released during the year against the central assistance approved for houses sanctioned in preceding years of last year and current year.